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Title: Secretary-General reported the message from Rajya Sabha that Rajya Sabha passed an address for presenting to the President praying for removal from office of Mr. Justice Soumitra Sen of Calcutta High Court.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from Secretary-General of Rajya Sabha:-

"I am directed to inform the Lok Sabha that in accordance with clause (4) of article 124, read with article 218 of the Constitution of India and the provisions contained in the Judges (Inquiry) Act, 1968, the Rajya Sabha at its sitting held on Thursday, the 18th August, 2011 has passed an Address for presenting to the President praying for removal from office of Mr. Justice Soumitra Sen of Calcutta High Court.

2. A copy of the Address to be presented to the President is enclosed.

3. I am to request that further action, in terms of sub-rule (7) of rule 16 of the Judges (Inquiry) Rules, 1969 may be taken by Lok Sabha in the matter."

Madam Speaker, I also lay on the Table an Address passed by Rajya Sabha for presenting to the President for removal from office of Mr. Justice Soumitra Sen of Calcutta High Court.
